

In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 15.09.2020

(Morning Session)	(Afternoon Session)
Objection/Hearing	Arguments
1. Crl. Misc.No. 5301/2020	1. M.A.No. 5003/2019
2. Crl. Misc.No. 5302/2020	2. M.A.No.5013/2019
3. Crl. Misc.No. 5303/2020	3. M.A.No. 5034/2019
4. Crl. Misc.No. 5304/2020	4. M.A.No. 5001/2020
5. Crl. Misc.No. 5306/2020	
6. Crl. Misc.No. 5299/2020	Hear Before Charge
7. Crl. Misc.No. 5300/2020	
Arguments	5. S.C.No. 5001/2020
8. R.A. No. 5025/2016	6. S.C.No. 5021/2020
9. R.A. No. 5042/2016	7. S.C.No. 5027/2018
10.R.A. No. 5063/2020	8. S.C.No. 5035/2019
11.R.A. No. 5030/2015	9. S.C.No. 5014/2020
12.R.A.No. 5090/2020	
13.R.A.No. 5098/2017	Orders
14.R.A.No. 5030/2019	10.Crl.Misc.No. 5266/2020
15.M.A.No. 5027/2015	Judgment
16.M.A.No. 5029/2019	11.S.C.No. 34/2013
	12. M.A. No. 5022/2019
	13.M.A. No. 5021/2019

Sd/-

(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District

NOTE :

1. All Advocates are requested to strictly follow New SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka
2. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned advocates and litigants may ascertain the next dates of their case in the CIS Portal.

**List of cases which are posted on 15-09-2020 in the court of
Prl. Senior Civil Judge and JMFC, Anekal.**

Sl. No.	Case No.	Stage
Morning Session		
1	O.S. No. 51/2015	Arguments
2	O.S. No. 483/2015	Arguments
3	O.S. No. 196/2014	Hearing
4	O.S. No. 587/2015	Hearing
5	O.S. No. 588/2016	Hearing
6	O.S. No. 366/2010	Steps
7	O.S. No. 250/2010	Steps
8	O.S. No. 289/2010	Steps
9	O.S. No. 236/2012	Steps
10	O.S. No. 423/2012	Steps
11	O.S. No. 158/2013	Steps
12	O.S. No. 470/2014	Steps
13	O.S. No. 139/2014	Steps
14	O.S. No. 444/2014	Steps
15	O.S. No. 301/2014	Steps
Afternoon Session		
16	O.S. No. 398/2015	Steps
17	O.S. No. 495/2015	Steps
18	O.S. No. 9/2015	Steps
19	O.S. No. 597/2015	Steps
20	O.S. No. 427/2016	Steps
21	O.S. No. 236/2017	Steps
22	O.S. No. 70/2017	Steps
23	O.S. No. 115/2014	Issues
24	O.S. No. 604/2014	Issues
25	O.S. No. 220/2014	Issues
26	O.S. No. 357/2014	Issues
27	O.S. No. 292/2015	Issues
28	O.S. No. 517/2015	Issues
29	O.S. No. 397/2016	Issues
30	O.S. No. 622/2016	Issues

Sd/-
Prl. S.C.J. and JMFC, Anekal.

List of cases which are posted on 15-09-2020 in the court of
Addl. Senior Civil Judge and JMFC, Anekal.

Sl. No.	Case No.	Stage
Morning Session		
1	O.S. No. 2624/2006	Hearing
2	O.S. No. 2685/2006	Hearing
3	O.S. No. 1628/2006	Hearing
4	O.S. No. 447/2010	Hearing
5	O.S. No. 1412/2015	Hearing
6	O.S. No. 1084/2016	Hearing
7	O.S. No. 226/2020	Summons
8	O.S. No. 406/2020	Summons
9	O.S. No. 536/2020	Summons
10	O.S. No. 460/2020	Settlement
11	O.S. No. 902/2012	Issues
12	O.S. No. 614/2012	Issues
13	O.S. No. 708/2013	Issues
14	O.S. No. 674/2016	Issues
15	O.S. No. 1002/2016	Issues
Afternoon Session		
16	O.S. No. 567/2009	Steps
17	O.S. No. 652/2012	Steps
18	O.S. No. 564/2013	Steps
19	O.S. No. 832/2014	Steps
20	O.S. No. 1166/2014	Steps
21	O.S. No. 1346/2014	Steps
22	O.S. No. 1251/2015	Steps
23	O.S. No. 720/2016	Steps
24	O.S. No. 783/2016	Steps
25	O.S. No. 792/2016	Steps
26	O.S. No. 1092/2016	Steps
27	O.S. No. 556/2017	Steps
28	O.S. No. 701/2017	Steps
29	O.S. No. 1062/2018	Steps
30	Ex. No. 11/2020	Steps

Sd/-
Addl. Senior Civil Judge and JMFC,
Anekal.

In the Court of Sri. Gokula. K. Prl. Civil Judge and JMFC Anekal.
Cause List Dated :- 15.09.2020

<i>Morning Session</i>	<i>Stage of the Case</i>
1) OS No.264/2006	Arguments
2) OS No.252/2007	Arguments
3) OS No.386/2011	Arguments
4) OS No.404/2016	Evidence
5) OS No.358/2016	Evidence
6) OS No.254/2016	Evidence
7) OS No.664/2013	Evidence
8) OS No.189/2020	Issues
9) OS No.280/2011	Evidence
10) Misc. No.17/2009	Further Arguments
11) OS No.158/2017	Arguments
12) OS No.56/2018	Arguments
13) OS No.71/2011	Hearing
14) OS No.70/2011	Hearing
15) OS No.52/2019	Pre-Conciliation E-Lok adalth
<i>* After Noon Session *</i>	
1) Misc No.23/2008	Hearing
2) OS No.2/2019	Further Arguments
3) OS No.440/2018	Further Arguments
4) OS No.538/2016	Evidence
5) OS No.494/2016	Evidence
6) OS No.530/2016	Evidence
7) OS No.532/2016	Evidence
8) OS No.168/2011	Judgment
9) OS No.10/2014	Hearing
10) OS No.458/2015	Hearing
11) OS No.468/2019	Evidence
12) OS No.458/2019	Evidence
13) OS No.534/2016	Evidence
14) OS No.536/2016	Evidence
15) CC No.592/2014	Judgment

NOTE :- All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.


**Prl.Civil Judge and JMFC.,
 Anekal.**

Matter listed on 15.09.2020 for hearing in the court of I Addl. Civil Judge & JMFC,
Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	CC No.9/2016	16	OS.No.789/202
2	CC No.10/2016	17	OS.No.643/2012
3	CC No.17/2016	18	OS.No.655/2012
4	CC No.2266/2016	19	OS.No.383/2014
5	CC No.3075/2020	20	OS.No.331/2014
6	OS.No.315/2018	21	OS.No.217/2017
7	OS.No.291/2017	22	OS.No.693/2013
8	OS.No.221/2017	23	OS.No.299/2015
9	OS.No.377/2015	24	OS.No.727/2013
10	OS.No.283/2009	25	OS.No.628/2008
11	OS.No.461/2015	26	OS.No.363/2010
12	OS.No.358/2019	27	OS.No.345/2017
13	OS.No.537/2016	28	OS.No.405/2014
14	OS.No.87/2019	29	OS.No.505/2014
15	OS.No.467/2017	30	OS.No.228/2020

All matters are listed for hearing.

I Addl. Civil Judge & JMFC,

I Addl. Civil Judge
& J.M.F.C., Anekal

Note: All advocates are required to strictly follow SOP dated 27-08-2020
issued by the Hon'ble High Court of Karnataka.

**Matter listed on 15-09-2020 for hearing in the court of II Addl.
Civil Judge & JMFC, Anekal.**

Sl. No.	Morning Session	Stage	Sl. No.	Afternoon Session	Stage
1	OS.No. 232/13	Argument	1	OS.No. 90/18	Argument
2	OS.No. 18/14	Argument	2	OS.No. 886/12	Argument
3	OS.No. 433/19	Hearing	3	OS.No. 47/13	Hearing
4	OS.No. 441/19	Hearing	4	OS.No. 263/11	Hearing
5	OS.No. 283/18	Hearing	5	OS.No. 366/14	Hearing
6	OS.No. 421/19	Hearing	6	OS.No. 95/17	Hearing
7	OS.No. 432/19	Hearing	7	OS.No. 796/12	Hearing
8	OS.No. 62/17	Hearing	8	OS.No. 252/19	Hearing
9	OS.No. 234/08	Hearing	9	OS.No. 268/12	Hearing
10	OS.No. 352/08	Hearing	10	OS.No. 161/08	Hearing
11	OS.No. 470/14	Hearing	11	OS.No. 410/11	Hearing
12	OS.No. 480/13	Hearing	12	OS.No. 96/17	Hearing
13	OS.No. 83/11	Hearing	13	OS.No. 464/18	Hearing
14	CC.No. 282/17	Hearing	14	OS.No. 263/13	Hearing
15	CC.No. 1842/18	Hearing	15	OS.No. 189/17	Hearing

All matters are listed for hearing.

**NOTE:- All Advocates are requested to strictly follow SOP dated
27-08-2020 issued by the Hon'ble High Court of Karnataka.**



**II Addl. Civil Judge & JMFC,
Anekal.**